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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

**GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT**

No. F.15(1)-DME/ESTT-I/2026

Dated, Agartala 27/07/2026

-N-O-T-I-F-I-C-A-T-I-O-N-

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, and all other powers enabling him in this behalf, the Governor of Tripura, in consultation with the Tripura Public Service Commission, is pleased to make the following Rules to regulate the method and conditions of the service for appointed to **Tripura Homoeopathic Medical Education (Administrative and Faculty) Service**: -

1. Short title and commencement

1. **Short title:** -These rules may be called the **Tripura Government Homoeopathic Medical Education (Administrative and Faculty) Service Rules, 2026**.
2. **Commencement:** - They shall come into force on the date of their publication in the Official Gazette.

2. DEFINATION:

In these rules unless there is anything repugnant to the subject or context:

- (a) "Government" means the State Government of Tripura.
- (b) "Commission" means the Tripura Public Service Commission.
- (c) "Governor" means the Governor of Tripura.
- (d) "Service" means the **Tripura Homoeopathic Medical Education (Administrative and Faculty) services** conditions.
- (e) "Members of the service" means the Officers/Faculties/Doctors appointed or deemed to have been appointed under the provisions of the rules.
- (f) "Year" means the Calendar year.
- (g) "NCH" means National Commission for Homoeopathy.
- (h) "Medical College" means "**Tripura Government Homoeopathic Medical college and Netaji Subhash Homoeopathic Hospital (TGHMC & NSHH)**", Renters colony, Agartala, Tripura.

3. CONSTITUTION OF THE TRIPURA MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE CONDITIONS RULES AND ITS CLASSIFICATION.

I. On and from the date of commencement of these rules, there shall be a Service to be known as the "**Tripura Homoeopathic Medical Education (Administrative and Faculty) service conditions**".

II. The service shall have two wings namely (a) administrative and (b) faculties for Medical College and its attached Teaching Hospital.

a. The administrative wing shall consist of the following categories of administrative post in the Medical Education Directorate, Medical College and Teaching Hospital of the Medical College.

Administrative Posts for Directorate of Medical Education, Medical College & Teaching Hospital.

Administrative posts for Homoeopathic Medical College

Category - 1:

(a) Principal of Government Medical College -1 post

Different Teaching Posts in Medical College and its attached Teaching Hospital.

(a) Different Teaching Posts in a Medical College and its attached Teaching Hospitals are as per norms/guidelines defined in the norms/guidelines of National Commission for Homoeopathy (NCH) and as amended from time to time.

Teaching posts of Medical College are (1) Professor, (2) Associate Professor, (3) Assistant Professor

4. AUTHORIZED PERMANENT STRENGTH OF THE SERVICE:

1. The authorized permanent strength for the administrative posts and Teaching posts are given Separately in SCHEDULE -I(A) and SCHEDULE-I(B) respectively.

ii. The Governor, subject to such conditions and limitations as may be prescribed by him on this behalf may by order create temporary or permanent duty posts or exclude any duty post for such period as may be specified therein.

5. METHOD OF APPOINTMENT

Appointment to different administrative and teaching posts of the service after commencement of these rules shall be made by the following methods:

- a. Appointment to different administrative and teaching posts of the **Tripura Homoeopathic Medical Education (Administrative and Faculty) Service** shall be made as detailed in SCHEDULE-II

6. DIRECT RECRUITMENT:

Direct recruitment to different administrative and teaching posts of the service shall be made on the recommendation of the Commission (TPSC) and the Commission after necessary selection shall forward to the State Government a list arranged in order of merit of the candidates, who have qualified by first standard as the commission may determine for selection. The Knowledge of Bengali or Kokborok is desirable.

7. INCLUSION TO THE LIST SHALL NOT CONFER RIGHT TO APPOINTMENT.

The inclusion of the candidate's name in the list referred to under Rule-6, shall confer no right to appointment unless the Governor is satisfied after such inquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the Service and an actual offer of appointment is made.

8. ELIGIBILITY AND QUALIFICATION:

Eligibility and Qualifications for direct recruitment to any post in the service:-

A candidate, for direct recruitment to any post in this service, shall have the Qualification /experience etc. as mentioned in the **Schedule - II** and satisfy other conditions as specified in the schedules.

9. INITIAL CONSTITUTION OF SERVICE: Absorption of administrative & teaching posts

The existing members of Administrative Posts like Principal of Tripura Govt. Homoeopathic Medical College and Hospital and Teaching Posts like Professor, Associate Professor, Assistant Professors of different disciplines of the Homoeopathic Medical College will be considered as

members of Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions on and from the date of commencement of this service.

10. PROMOTION TO DIFFERENT HIGHER-GRADE POSTS:

(a) Promotion to the different vacant administrative posts in the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions shall be made from amongst the eligible candidate in the posts, subject to fulfilment of the eligibility criteria, as per NCH norm, as may be required for those particular posts and selected through a Departmental Promotion Committee (DPC), to be constituted by the Government of Tripura.

(b) Promotion to different vacant teaching posts of particular stream (discipline) shall be made from amongst the eligible available candidates in the same stream (discipline), through a Departmental, Promotion Committee (DPC), to be constituted by the Government of Tripura.

11. AGE OF APPOINTMENT AND AGE OF SUPERANNUTION.

Age of appointment to any administrative & Teaching Posts shall be as per Government Rules/ as mentioned in SCHEDULE-II.

Provided that, notwithstanding any contained anywhere in these rules or in any other government notification, the age of superannuation for the following categories of Group-A (Gazetted) Teaching Faculties of the Tripura Government Homoeopathic Medical college and Hospital, Agartala shall be 65 (Sixty-five) years.

12. RESERVATION OF POSTS:

Reservation policy in different administrative, teaching and other technical posts shall be governed by the prevailing reservation policy of the Government of Tripura.

13. ELIGIBILITY CRITERIA (QUALIFICATION, APPOINTMENT/PROMOTION: EXPERIENCE ETC. FOR APPOINTMENT AND PROMOTION)

Qualification, experience and other eligibility criteria for appointment to different administrative and teaching posts is given in SCHEDULE-II.

14. PROBATION PERIOD OF SERVICE:

The first 2 (two) years of service of an individual employee, after joining to any post in this service shall be treated as "Probation period".

15. CONFIRMATION:

In case of direct recruitment after completion of period of probation the service of Incumbent would be confirmed to the post with the concurrence of TPSC.

16. SENIORITY IN SERVICE;

Seniority position of the members of this service shall be determined as per merit list of TPSC.

17. CONSTITUTION OF SELECTION COMMITTEE FOR DEPARTMENTAL PROMOTION:

Selection for departmental promotion for the faculty of Tripura Homoeopathic Medical Education Service Rule shall be made on the recommendation of a selection committee [herein referred as the Departmental Promotion committee -i.e. DPC/THES]] consisting of:

I). Chairman: - The Chairman of the TPSC

II). Members

a) Secretary of the Health and family welfare Department or any other senior Secretary as decided by the Government.

- b) Director of Medical Education or any other Specialist nominated by the Government.
- c) Principal, Tripura Government Homoeopathy Medical College and Netaji Subhash Homoeopathic Hospital.
- d) Secretary of the Department of Welfare for Schedule Tribe, Government of Tripura.
- d) Secretary of the Department of Welfare for Schedule Caste, Government of Tripura.

18. TRAINING:

In-service training

- a) The Medical Education Directorate of the State Government shall have the right to send any of its administrative, teaching, and technical staff for undergoing any training for the purpose of developing professional skill and expertise at any time at any place/Institute in or outside the State. Such staff may also apply for permission to go for higher study/training relating to any subject, which is likely to develop his/her skill/knowledge in the professional field.
- b) Any such employee belonging to administrative, teaching and technical category under the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service conditions, who is allowed / permitted to undergo any higher study/training may require to execute a bond to the effect that he/she will serve under the Government of Tripura for a maximum period of 5 years, or less such period, depending on the period of study leave, as may be asked by the department, after completion of the said training/higher study as per government rules.

19. LEAVE:

Different kind of Leave:

- a) Normal leave may be sanctioned to employee under the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service conditions as per TCS leave rule, 1986.
- b) Study leave may be sanctioned to the employee holding administrative, teaching and technical post in the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service rule for a period as per duration of the course, which he/she wants to study, maximum up to the extent of 2 (two) years. 1 (one) year more leave may also be allowed/permitted as "trainee reserve" In case the duration of the course, he/she is going to study is more than 2 (two) years. Such "study leave" and "trainee reserve" leave may be granted together for a consecutive period. Study leave shall be granted to those employees only, who have completed 5 (five) years of service of which minimum 3 (three) years of regular service. But such study leave shall not be granted to any contractual employee.

20. DEPUTATION/TRANSFER TO FIELD/OTHER HEALTH INSTITUTE

Transfer

Normally posting of the employees belonging to any administrative, teaching, and technical posts under the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions will be within the Homoeopathic Medical College or its Teaching Hospital Authority shall have the right to send any such employee on temporary deputation to any place within the State or outside or temporary transfer to any health Institute in case of health exigency the natural calamities, outbreak of epidemics etc.

21. PRIVATE PRACTICE:

A person appointed to the service shall not be allowed to do private practice provided that on their exercise of option to do so, they may be allowed to do private practice subject to the following terms and conditions: (Option form is given in SCHEDULE-III).

- i). Non-practicing Allowance shall not be allowed to those who shall opt for and permitted to do private practice
- ii). No basic Teacher and Faculty shall be allowed to do Private practice of any kind during their duty hours and when they are required to attend patients (on call) in Hospital;
- iii). They shall not be allowed to be attached to any Nursing Home, Clinic, Laboratory or any Medical Institution run privately (except exclusively owned by or rented by himself/herself).
- iv). They shall charge fees from the private patients at a fixed and reasonable rate to be determined by State Government.
- v). Basic Teacher and Faculty opting for private practice shall maintain detailed diary of their patients and fees charged.
- vi). The option so exercised by the Basic Teacher and Faculty for doing private practice may be withdrawn at any time and the Government also may obliterate the same at their discretion.
- vii). The Basic Teacher and Faculty opting for private practice shall display those rules prominently in their private chamber for Information of the patients in general Option form is given in SCHEDULE-III.

22. POWERS AND DUTIES / RESPONSIBILITIES OF OFFICER IN ADMINISTRATIVE POSTS:

Powers and duties/responsibilities of different administrative posts are indicated SCHEDULE-IV.

23. PAY AND ALLOWANCE:

Pay and allowances for the members of Administrative, technical and teaching posts of the service is given in SCHEDULE-V

24. PENSION AND OTHER CONDITIONS OF SERVICE

Pension and other conditions of the service of a person appointed to the service shall be guided as per admissible to Officers of equal rank of the state Government.

25. DISCIPLINARY AND OTHER MATTERS

i). The members of the service shall be under the disciplinary control of the government and subject to such control proceedings may be drawn up against them in accordance with the provisions of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 as adopted by the State Government, if found guilty the employee may be punished as per CCS Rules, 1965.

ii). In respect of other matters for which provisions have not been made in these rules, these shall be guided by the rules applicable to the Officers of the same scale or status of the State Government.

26. INTERPRETATION:

If any question arises as to the interpretation of these rules, the same shall be decided by the Governor.

27. LIABILITY TO SERVICE

The Government shall have the right to ask an Officer appointed to this service to serve anywhere in Tripura in case such posting is necessitated in health exigency i.e, on situations like natural calamities, outbreak of epidemics etc, to any peripheral health institution for imparting Homoeopathic Education etc. But such posting shall not exceed 1 (one) year.

28. RELAXATION:

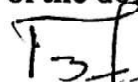
Where the Government is of the opinion that it is necessary or expedient to do so, he may, by order, for reasons to be recorded in writing, and, in consultation with the Commission to relax any of the provisions of these rules with respect to any class or category of persons (UR/SC/ST/PwD) or posts (Direct/Promotional) and age requirement.

Provided that the power shall not be exercised so as to relax essential qualification, period of experience as prescribed by NCH for appointment to any of the methods specified in the rules (including promotion) or provisions regarding pension.

29. RESIDUARY MATTERS:

All residuary matters would be dealt as per the prevailing rules of the Government of Tripura and as amended from time to time.

By order of the Governor,



(Kiran Gitte)

Secretary

Govt. of Tripura

**The Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Rules,
2026**

SCHEDULE-1 (A)

**Permanent Administrative post for Tripura Government Homoeopathic Medical college
and Netaji Subhash Homoeopathic Hospital:**

i). Principal of Tripura Government Homoeopathic Medical college and Hospital- 01 (one) post

**The Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Rules,
2026**

SCHEDULE-1 (B)

Different categories of permanent Teaching posts of the Medical College & Teaching Hospital.

S/L	Name of the post	Subject	Total number of Post
1	Professor	1. Human Anatomy-1 2. Human Physiology and Biochemistry-1 3. Pathology and Microbiology-1 4. Forensic Medicine and Toxicology-1 5. Community Medicine, Research Methodology and Biostatistics-1 6. Surgery-1 7. Gynaecology and Obstetrics-1 8. Practice of Medicine with Essentials of Pharmacology-1 9. Organon of Medicine, Homoeopathic Philosophy Fundamentals-1 10. Homoeopathic Materia Medica-1 11. Homoeopathic Pharmacy-1 12. Homoeopathic Repertory and Case taking -1	12
2	Associate Professor	1. Human Anatomy-1 2. Human Physiology and Biochemistry-1 3. Pathology and Microbiology-1 4. Forensic Medicine and Toxicology-1 5. Community Medicine, Research Methodology and Biostatistics-1 6. Surgery-1 7. Gynaecology and Obstetrics-1 8. Practice of Medicine with Essentials of Pharmacology-1 9. Organon of Medicine, Homoeopathic Philosophy Fundamentals-1 10. Homoeopathic Materia Medica-1 11. Homoeopathic Pharmacy-1 12. Homoeopathic Repertory and Case taking -1	12
3	Assistant Professor	1. Human Anatomy-2 2. Human Physiology and Biochemistry-2 3. Pathology and Microbiology-1 4. Forensic Medicine and Toxicology-1 5. Community Medicine, Research Methodology and Biostatistics-1 6. Surgery-1 7. Gynaecology and Obstetrics-1	18

		8. Practice of Medicine with Essentials of Pharmacology-2 9. Organon of Medicine, Homoeopathic Philosophy Fundamentals-2 10. Homoeopathic Materia Medica-2 11. Homoeopathic Pharmacy-1 12. Homoeopathic Repertory and Case taking -2	
	Total Number of Posts		42


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE-II

TRIPURA HOMOEOPATHIC MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY)
SERVICE CONDITIONS RULES, 2026

METHOD OF APPOINTMENT TO DIFFERENT TEACHING POSTS UNDER THE SERVICE

Eligibility and qualification for promotion and direct recruitment to teaching posts
under Tripura Homoeopathic Medical Education Service Rules 2026

Category	Number of Post	Name of post	Age	Educational other qualification required appointment for appointment
Category-1 Group-A Gazetted	01	Principal	For Promotion - No age bar. For Direct Recruitment- Upper age limit 50 years. and Upper age limit is relaxable by 5 years for ST. SC, PH/PWD and Govt. in service candidates	100% by promotion from the post of Professor/ Associate Professor in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules failing which by direct recruitment. a) Teaching & Research experience for promotion i. Promotion to be made from the post of Professor of TGHMC & NSHH have 2 (two) years Teaching experience as Professor in the concerned subject or from the post of Associate Professor of TGHMC & NSHH have 7 (seven) years Teaching experience as Associate Professor in the concerned subject and as amended by the NCH from time to time. ii) Three Research papers published in indexed/peer reviewed journal as principal or co-author. iii) Minimum qualifications as prescribed by the NCH Regulation, 2024. and specified in the "Qualification for Teaching staff of Homoeopathic Medical institution"

				(Published in Part III, Section 4 of the Gazette of India dated 11.03.2024 (ii). Qualification for Direct Recruitment: -As per regulation of NCH, Published in Part III, section 4 of the Gazette of India dated 11.03.2024 (Given in later pages)
Category-2 Group-A Gazetted	12	<u>Professor</u> 13. Human Anatomy-1 14. Human Physiology and Biochemistry-1 15. Pathology and Microbiology-1 16. Forensic Medicine and Toxicology-1 17. Community Medicine, Research Methodology and Biostatistics-1 18. Surgery-1 19. Gynaecology and Obstetrics-1 20. Practice of Medicine with Essentials of Pharmacology-1 21. Organon of Medicine, Homoeopathic Philosophy Fundamentals-1 22. Homoeopathic Materia Medica-1 23. Homoeopathic Pharmacy-1 24. Homoeopathic Repertory and Case taking -1 Total=12	For Promotion - No age bar.	100% by promotion from the post of Associate Professor in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules. <u>Teaching & Research experience for promotion</u> 1) Promotion to be made from the posts of Associate Professor of TGHMC & NSHH having 5 (five) years Teaching experience as Associate Professor in TGHMC & NSHH in the concerned subject and as amended by the NCH from time to time. ii) Two research papers published in indexed/peer reviewed journal as principal or co-author. iii) Minimum qualifications as prescribed by the NCH Regulation, 2024. and specified in the "Qualification for Teaching staff of Homoeopathic Medical Institution" (Published in Part III, Section 4 of the Gazette of India dated 11.03.2024 (Given in later pages)
Category-3 Group-A Gazetted	12	<u>Associate Professor</u> 1. Human Anatomy-1 2. Human Physiology and Biochemistry-1 3. Pathology and	For Promotion - No age bar.	100% by promotion from the post of Assistant Professor in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules.

		Microbiology-1 4. Forensic Medicine and Toxicology-1 5. Community Medicine, Research Methodology and Biostatistics-1 6. Surgery-1 7. Gynaecology and Obstetrics-1 8. Practice of Medicine with Essentials of Pharmacology-1 9. Organon of Medicine, Homoeopathic Philosophy Fundamentals-1 10. Homoeopathic Materia Medica-1 11. Homoeopathic Pharmacy-1 12. Homoeopathic Repertory and Case taking -1 Total-12		<u>Teaching & Research experience for promotion</u> 1) Promotion to be made from the posts of Assistant Professor of TGHMC & NSHH having 5 (five) years Teaching experience as Assistant Professor in TGHMC & NSHH in the concerned subject and as amended by the NCH from time to time. ii) One research papers published in indexed/peer reviewed journal as principal or co-author. iii) Minimum qualifications as prescribed by the NCH Regulation, 2024. and specified in the "Qualification for Teaching staff of Homoeopathic Medical Institution" (Published in Part III, Section 4 of the Gazette of India dated 11.03.2024. (Given in later pages)
Category-4 Group-A Gazetted	18	<u>Assistant Professor</u> 1. Human Anatomy-2 2. Human Physiology and Biochemistry-2 3. Pathology and Microbiology-1 4. Forensic Medicine and Toxicology-1 5. Community Medicine, Research Methodology and Biostatistics-1 6. Surgery-1 7. Gynaecology and Obstetrics-1 8. Practice of Medicine with Essentials of Pharmacology-2	For Promotion - No age bar. For Direct Recruitment- Upper age limit 50 years.	By direct recruitment. Minimum qualifications as prescribed by the NCH Regulation, 2024. and specified in the "Qualification for Teaching staff of Homoeopathic Medical Institution" (Published in Part III, Section 4 of the Gazette of India dated 11.03.2024 (Required qualification given in later pages)

		9. Organon of Medicine, Homoeopathic Philosophy Fundamentals-2		
		10. Homoeopathic Materia Medica-2		
		11. Homoeopathic Pharmacy-1		
		12. Homoeopathic Repertory and Case taking -2		
		Total-18		

The number of posts to be filled up as per requirement with the approval of State Government.

QUALIFICATIONS FOR TEACHING STAFFS OF HOMOEOPATHIC MEDICAL COLLEGE

A. GENERAL

(1) All teaching staff appointed under these regulations should possess recognized post-graduate degree from NCH/NMC.

(2). First recruitment after the commencement of this Rules, as a teacher on various cadres shall be through National Teachers Eligibility Test and as per the provisions of National Commission for Homoeopathy (National Examination in Homoeopathy) Regulations, 2023.

(3) Teaching experience shall be counted on the basis of completed year of teaching and shall be of NCH recognized Homoeopathic Medical institution or academic institution.

(4) All applicants for teaching faculty of Tripura Government Homoeopathic Medical College and Netaji Subhash Homoeopathic Hospital must fulfil all the criteria as set by the State Government time to time.

(5) All applicants for teaching faculty of Homoeopathic Medical College must have valid Registration of Council of Homoeopathic Medicine, Tripura, except for the post of Principal if qualified candidate is not available in Tripura.

(6). Teachers appointed with post-graduate degree in Anatomy, Physiology, Biochemistry, Forensic medicine and public health from any University or institution recognized by the University Grant Commission or National Medical commission in the respective Departments shall not be more than one in specific Departments. They shall not be promoted as Head of Department.

(7). **Appointment of Principal**-100% by promotion from the post of Professor/ Associate Professor in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules failing which by direct recruitment. In the event of unavailability of the suitable qualified candidate, eligible candidates may be considered for regular or contractual appointment, provided the candidates must fulfil all the criteria as set by the State Government time to time.

(8). Appointment of Professor- 100% by promotion from the post of **Associate Professor** in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules.

In the event of unavailability of the suitable qualified candidates, suitable candidates may be considered for appointment on a contractual basis till the regular recruitment of eligible candidate through TPSC, provided the candidates must fulfil all the criteria as set by the State Government time to time.

(9). Appointment of Associate Professor-100% by promotion from the post of Assistant Professor in the cadre of Tripura Homoeopathic Medical Education Service Conditions Rules.

In the event of unavailability of the suitable qualified candidates, suitable candidates may be considered for appointment on a contractual basis till the regular recruitment of eligible candidate through TPSC, provided the candidates must fulfil all the criteria as set by the State Government time to time.

(10). Knowledge of Bengali or Kokborok is desirable in all administrative and teaching posts.

B. QUALIFICATIONS FOR TEACHING STAFF OF TRIPURA GOVERNMENT HOMOEOPATHIC MEDICAL COLLEGE AND HOSPITAL, AGARTALA

(1) PRINCIPAL

(i) Essential qualification for Direct Recruitment: -

(A) Recognized post-graduate degree in Homoeopathy.

(B) Holding a post of not less than the Teaching cadre of Professor in a degree level recognized Homoeopathic medical institution for a period of not less than two years; or an Associate professor with recognized post-graduate degree and teaching experience for a period of not less than seven years in the cadre of Associate Professor.

(C) Must possess experience in administration for a period of not less than three years as Head of Department or Medical Superintendent or Deputy Medical Superintendent or any other administrative experience.

(D) Must have published at least three original publications as principal or co- author in an indexed or peer reviewed journals.

(ii) Desirable Qualification:

(A) Degree Health Administration from any recognized institution.

(B) Five years of experience as supervisor or guide for post-graduate programme in Homoeopathy.

(C) Research experience as INVESTIGATOR in the project(s) registered with Clinical Trial Registry -India.

(2) PROFESSOR

(a) In Homoeopathic subjects namely- Homoeopathic Materia Medica, Organon of Medicine and Homeopathic Philosophy, Homoeopathic Pharmacy, Homoeopathic Repertory and Case taking-

(i) Essential qualifications:

(A) Recognized post-graduate degree in homoeopathy; and

(B) Not less than **five years** of teaching experience in the subject concerned as an associate professor at TGHMC & NSHH.

(C) Must have published two original publications as Principal author or Co-author in indexed or peer reviewed journal

(ii) Desirable qualifications:

(A) Administrative experience of not less than three years in a Health organization.

(a) In allied subjects, namely, Human Anatomy, Human Physiology and Biochemistry, Forensic Medicine and Toxicology, Community Medicine, Research Methodology and Biostatistics, Practice of Medicine with Essentials of Pharmacology, Pathology and Microbiology, Surgery, Gynaecology and Obstetrics-

(i) Essential Qualification:

(A) Post-graduate degree in Homoeopathy with not less than five years of teaching experience as an Associate Professor at TGHMC & NSHH in the subject concerned.

OR

(B) Post-Graduate medical degree in the concerned subject recognized by the National Medical Commission with five years of teaching experience as an Associate Professor in the subject concerned,

OR

C) Recognized under graduate degree in Homoeopathy along with post-graduate degree in medical anatomy for anatomy or in medical physiology or biochemistry for physiology or in legal medicine (forensic medicine) for forensic Medicine and toxicology or in public health for community medicine from recognized University or medical institution as recognized by the National Medical Commission with **five years** of regular teaching experience as an Associated Professor in the subject concerned in TGHMCH.

OR

(D) Recognized post-graduate degree in medical anatomy for anatomy or in physiology or biochemistry for physiology or in legal medicine or forensic medicine for Forensic Medicine and Toxicology or in public health for community medicine along with Ph.D from recognized University or medical institution as recognized by the National Medical Commission with not less than five years of regular teaching experience as an Associated Professor in the subject concerned at TGHMC & NSHH.

(E) Must have published at least two original publications as principal or co-author in indexed or peer reviewed journal.

(ii) Desirable Qualification:

(A) Administrative experience of not less than three years in a health organization; and

(3) ASSOCIATE PROFESSOR

(A) In Homoeopathic Subjects Namely, Homoeopathic Materia Medica, Organon of Medicine and Homoeopathic Philosophy, Homoeopathic Pharmacy, Homoeopathic Repertory and Case Taking, Practice of Medicine with Essentials of Pharmacology-

(i) Essential Qualifications:

(A) Recognized post-graduate qualification in Homoeopathy with not less than **five years** of teaching experience as an Assistant Professor in the subject concerned at TGHMC & NSHH.

(B) Must have published at least one publication as principal or co-author in indexed or peer reviewed Journal;

(b) In allied subjects, namely, Human Anatomy, Human Physiology and Biochemistry, Forensic Medicine and Toxicology, Community Medicine, Research Methodology and Biostatistics, Pathology and Microbiology, Surgery, Gynaecology and Obstetrics

(i) Essential Qualification:

(A) Recognized post-graduate qualification in Homoeopathy with not less than five years of teaching experience as an Assistant Professor in the subject concerned in TGHMC & NSHH.

(B) Must have published at least one publication as principal or co-author in indexed or peer reviewed journal.

OR

(C) Post-graduate medical degree in the subject concerned recognized by the National Medical Commission with not less than five years of teaching experience as an Assistant Professor in the subject concerned in TGHMC & NSHH.

(D) Must have published at least one publication as principal or co-author in indexed or peer reviewed journal.

OR

(E) Recognized under graduate qualification in homoeopathy and post-graduate degree in medical anatomy for anatomy or in medical physiology or biochemistry for physiology or in legal medicine (forensic medicine) for forensic Medicine and toxicology or in public health for community medicine from recognized University or medical institution as recognized by the National Medical Commission with not less than five years of teaching experience as Assistant Professor in the subject concerned in TGHMC & NSHH and;

(F) Must have published one article as principal or co-author in indexed or peer reviewed journal;

OR

(G) Recognized post-graduate degree in medical anatomy for anatomy or physiology or biochemistry for physiology or in legal medicine or forensic medicine for forensic Medicine and toxicology or in public health for community medicine along with Ph.D from recognized University or medical institution as recognized by the National Medical Commission with not less than five years of teaching experience as Assistant Professor in the subject concerned in TGHMC & NSHH; and

(H) Must have published at least one article as principal or co-author in indexed or peer reviewed journal;

(4) ASSISTANT PROFESSOR

(a) In the subjects namely, Homoeopathic Materia Medica, Organon of Medicine and Homoeopathic Philosophy, Homoeopathic Pharmacy, Homoeopathic Repertory and Case taking and Practice of Medicine with Essentials of Pharmacology. -

Essential Qualification:

(A) Recognized post-graduate degree in Homoeopathy in the subject concerned; and

(B) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy and Preference shall be given to those candidates who holds experience of working as resident medical officer or house physicians in a homoeopathic hospital attached to a homoeopathic medical institution permitted by the State Government, Central Government or NCH.

(b) In the subjects, namely, Human Anatomy, Human Physiology and Biochemistry, Pathology and Microbiology, Forensic Medicine and Toxicology, Surgery, Gynaecology and Obstetrics. -

Essential Qualification:

(A) Recognized post-graduate degree in Homoeopathy.

(B) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy and Preference shall be given to those candidates who holds experience of working as resident medical officer or house physicians in a homoeopathic hospital attached to a homoeopathic medical institution permitted by the State Government, Central Government or NCH.

OR

(C) Post-graduate medical degree in subject concerned recognized by the National Medical Commission.

(D) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy and Preference shall be given to those candidates who holds experience of working as resident medical officer or house physicians in a homoeopathic hospital attached to a homoeopathic medical institution permitted by the State Government, Central Government or NCH.

OR

(E) Recognized under graduate degree in Homoeopathy and post-graduate degree in Medical Anatomy for Anatomy or in Medical Physiology or Biochemistry for Physiology

or in Legal Medicine (forensic medicine) for Forensic Medicine and Toxicology from recognized University or Medical Institution as recognized by the National Medical Commission.

(F) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy.

OR

(G) Post-graduate degree in Medical Anatomy for Anatomy or Physiology or Biochemistry for Physiology or in Legal Medicine or Forensic Medicine for Forensic Medicine and Toxicology from recognized University or medical institution as recognized by the National Medical Commission.

(H) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy.

In the subject, namely, Community Medicine, Research Methodology and Biostatistics

Essential Qualifications:

(A) Recognized post-graduate degree in homoeopathy; and

(B) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy and Preference shall be given to those candidates who holds experience of working as resident medical officer or house physicians in a homoeopathic hospital attached to a homoeopathic medical institution permitted by the State Government, Central Government or NCH.

(C) Must have published at least two original publications as Principal or Co-author in peer reviewed Journals.

OR

(D) Recognized Under Graduate degree in Homoeopathy and Post-graduate degree in Public Health (Regular Course) for Community Medicine from recognized University or Medical Institution as recognized by the National Medical Commission; and

(E) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy;

OR

(F) Post-graduate degree in public health (Regular Course) for community medicine along with Ph.D from recognized University or medical institution as recognized by the National Medical Commission; and

(G) Qualified National Teachers Eligibility Test conducted by the National Commission for Homoeopathy.

SELECTION PROCEDURE FOR DIRECT RECRUITMENT TO THE POST OF ASSISTANT PROFESSOR UNDER TRIPURA HOMOEOPATHIC MEDICAL EDUCATION (ADMINISTRATIVE AND FACULTY) SERVICE UNDER HEALTH & FAMILY WELFARE DEPARTMENT, GOVT. OF TRIPURA.

(a) The recruitment process will comprise of 02 (two) successive steps: -

- I. Screening by API Score: 85 marks.
- II. Interview/ Personality Test: 15 mark (15% of 100 marks).
- III. Total marks allotted for preparation of final merit list is 100 marks.

(b) Candidates will be called for the Interview/Personality Test in category wise on the basis of API Score in the following ratio:

Number of vacancies	Number of candidates to be called for Personality Test (Category wise)
1 (one)	5 (five) candidates
2 (two)	8 (eight) candidates
3 (three) and above	3 (three) times the number of vacancies

Candidate(s) scoring marks equal to that of the last candidate so selected for the Personality Test will also be called for Personality Test.

(c) The final selection will be made in order of merit on the basis of the marks obtained by a candidate (85% of API Score) and by adding the marks obtained in the Interview process (out of 15 marks). If a candidate remains absent in the interview process, his/her candidature will not be considered for final merit list.

(d) In the list of recommendation, merit position of candidates securing equal marks will be finalized as per their seniority of age. The same procedure is to be followed for preparing waiting List, if there be any.

Further provided that, in the list of recommendation, merit position of candidates securing equal marks in aggregate and also of the same age will be decided on the basis of percentage of marks obtained in the minimum educational qualification prescribed in Recruitment Rules/ Service Rules.

(e) Ranks of the candidates are not prepared for the candidates beyond the recommendation list & wait list (if there be any).

Details of Marks distribution for direct recruitment to the post of Assistant Professor as follows: Total 100 Marks. (Academic Performance Index i.e. API 85 Marks Interview-15 Marks).

Academic Performance Indicator (API) 85 Marks	
Result of H.S. (+2)/Class-XII	Total Mark 15
	i) Marks Below 60% (including all subjects) =5 Marks.
	ii) Marks 60% to 80% (including all subjects) = 10 Marks
	iii) Marks above 80% (including all subjects)

	= 15 Marks
Result of BHMS	Total Mark 20 i) 1st BHMS Examination-5 marks (Passed in First attempt) ii) 2nd BHMS Examination -5 marks (Passed in First attempt) iv) 3rd BHMS Examination-5 marks (Passed in First attempt) iv) 4th BHMS Examination-5 marks (Passed in First attempt) v) Full marks will be awarded who passed all BHMS exams in 1st (first) attempt vi) 2 (Two) marks will be deducted from each BHMS exam for each additional attempt (more than one) to pass the BHMS examination (From total marks of 20).
Result of MD	Total 20 i. 20 Marks will be awarded if all the professional exams cleared in 1 st Attempt. ii. 3 Marks will be deducted for each additional attempt (more than one) to pass the MD examination (From total marks of 20).
NTET Qualification	10 marks i). Marks 50 to 70 = 5 Marks ii). Marks above 70 = 10 Marks
Research / case report publication in international or National peer reviewed journal as a Principal author or Co-author	6 Marks For each publication 3 marks will be awarded and maximum mark will be up to 6 marks.
Teaching Experience in an NCH recognised Homoeopathic Medical College or Research Experience in a recognised Homoeopathic Institute under central or state Government	7 Marks 1 mark will be awarded for each completed year. Maximum mark will be up to 7 marks. In case of incomplete year, no marks will be awarded.
Experience as Medical Officer (Homoeopathy) under the Government of Tripura Experience gained after completion of the MD degree, either: • In regular service under the Tripura Homoeopathy Services; or • On a contractual basis under any National Health Programmes like National Health Mission (NHM), National AYUSH Mission (NAM), RBSK, CHO or any Public Sector Undertaking (PSU) of the Government.	7 Marks 1 mark will be awarded for each completed year. Maximum mark will be up to 7 marks. In case of incomplete year, no marks will be awarded.
Total	15+20+20+10+6+7+7=85

Interview	15 Marks.
Total	100 Marks

C. QUALIFICATIONS FOR HOSPITAL STAFF OF TRIPURA GOVERNMENT HOMOEOPATHIC MEDICAL COLLEGE AND NETAJI SUBHASH HOMOEOPATHIC HOSPITAL, AGARTALA

(1) Medical Superintendent-

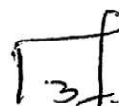
(a) Essential Qualification: Recognised post-graduate degree qualification in Homoeopathy and shall be of Professor Cadre.

(b) Desirable Qualification: Having degree or diploma in hospital administration of not less than one year duration from institution recognised by the Central Government.

Note-The principal shall be the medical superintendent of the attached Homoeopathic collegiate hospital under normal circumstances. However, if principal is unable to hold the post then the charge shall be given to deputy medical superintendent.

(2) Deputy Medical Superintendent

Essential Qualification: Recognised post-graduate degree in Homoeopathy and shall be minimum of associate professor cadre for two years.



(Kiran Gitte)
Secretary
Govt. of Tripura

SCHEDULE-III

TRIPURA HOMOEOPATHIC MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY)
SERVICE CONDITIONS RULES, 2026

(Option form for doing private practice)

Under the provision of Rule 22 of the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026, as framed by the Government of Tripura vide Notification No dated

I, Dr. _____ now at working in the post of _____
_____ Tripura Government
Homoeopathic Medical College & Netaji Subhash Homoeopathic Hospital, Renters
colony, Agartala exercise option for:

- 1) Doing private practice on the term and conditions stipulated in the Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026 as mentioned above.
- 2) Drawing non-practicing allowance as admissible as per Government Rule.

Signature of the Officer
Full Name in Capital Letter:
Designation
Place of posting:
Date of signing option


(Kiran Gitte)
Secretary
Govt. of Tripura

SCHEDULE-IV

TRIPURA HOMOEOPATHIC MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE
CONDITIONS RULES, 2026

POWERS AND DUTIES/RESPONSIBILITIES OF ADMINISTRATIVE POSTS IN THE MEDICAL COLLEGE.

1. Powers and duties/responsibilities of Principal of Homoeopathic Medical College:

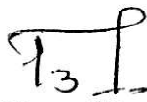
- i). May conduct Inquiry against any non-gazetted staff posted under the establishment of Homoeopathic Medical College and may initiate proposal for punishment to the DME.
- ii). Sanction of salary bills, TA bills etc. to all categories of staff under the College.
- iii). Sanction of temporary advance or part withdrawal from GPF to non-gazetted staff his establishment and forward such proposal in respect of Faculties and other Officers to DME.
- iv). Sanction C.L. to all categories of Officers and Staff and E.L., to non-gazetted staff. He may also forward prayer for EL./other leave applications of gazetted officers/contractual faculties & other officers to DME for disposal at appropriate level.

Financial power:

To approve and sanction expenditure up to the extent of the amount, as empowered to other Officers of his status under the State Government in the DFP Rule.

Duties & responsibilities:

- i). Principal is the senior most administrative and academic head In a Homoeopathic Medical College. He will do all such works/functions as may be required for maintaining proper administrative order in the College and in Teaching Hospital. He will also look after and supervise proper academic activities in the Medical College as per guideline of NCH.
- ii). He will initiate all such proposals to the higher authorities, as he may consider necessary for approval/sanction at appropriate level relating to administrative/academic exigency.
- iii). He will also, be vigilant over proper maintenance of academic and medical ethics in the Medical College and its teaching Hospital as per NCH norm.
- iv) Assign such responsibility to any administrative Officer or Faculty member, as he may consider necessary for administrative/academic interest in the Medical College and its Teaching Hospital.


(Kiran Gite)
Secretary
Govt. of Tripura

SCHEDULE-V

TRIPURA HOMOEOPATHIC MEDICAL EDUCATION (ADMINISTRATIVE & FACULTY) SERVICE CONDITIONS RULES, 2026

Scale of pay for administrative & teaching posts under Tripura Homoeopathic Medical Education (Administrative & Faculty) Service Conditions Rules, 2026

Name of Post	Total Number of Post(s)	Pay Scale (as per existing pay structure of Faculty of AGMC)	Special Pay and allowance, if any	Level	Entry Pay	Mode of appointment
Assistant Professor Group-A Gazetted	18	Rs. 15,600/- Rs.39,100/- Academic Grade Pay Rs.7,000/-	Special Allowance-Rs.8,000/- Other allowance as admissible	11	Rs. 68,900/-	Direct Recruitment
Assistant Professor Group-A Gazetted (After 5 years of Service)		Rs. 15,600/- Rs.39,100/- Academic Grade Pay Rs.8,000/-	Special Allowance-Rs.8,000/- Other allowance as admissible	12	Rs. 79,800/-	By length of Service
Associate Professor Group-A Gazetted	12	Rs. 37,400/- Rs.67,000/- Academic Grade Pay Rs.9,000/-	Special Allowance-Rs.10,000/- Other allowance as admissible	13 A	Rs. 1,31,400/-	By Promotion
Professor Group-A Gazetted	12	Rs. 37,400/- Rs.67,000/- Academic Grade Pay Rs.10,000/-	Special Allowance-Rs.12,000/- Other allowance as admissible	14	Rs. 1,44,200/-	By Promotion
Principal Group-A Gazetted	1	Rs. 37,400/- Rs.67,000/- Academic Grade Pay Rs.10,000/-	Special Pay- Rs.2,000/- Special Allowance-Rs.14,000/- Other allowance as admissible	14	Rs. 1,44,200/-	Promotion / Direct Recruitment

Total Administrative post-01 (one)

Total Teaching post-42 (Forty two)


(Kiran Gite)
Secretary
Govt. of Tripura